GOVERNMET OF INDIA MINISTRY OF MINORITY AFFAIRS RAJYA SABHA UNSTARRED QUESTION No.1428 TO BE ANSWERED ON 14.03.2017

FUND ALLOCATED UNDER NAI MANZIL SCHEME

1428. PROF. M.V. RAJEEV GOWDA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the total number of Muslim students studying in madarsas who have availed the benefits of the Nai Manzil scheme;
- (b) whether the funds allocated for this scheme been fully utilized; and
- (c) if not, the reasons for the non-utilization of the funds?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) and (c). The NaiManzil scheme is an educational and livelihood initiative supported by the World Bank, which can be availed of by the school drop-outs belonging to six notified minority communities namely, Muslims, Christians, Sikhs, Buddhists, Parsis and Jains including Muslim students studying in madarsas. The scheme has been rolled from the current financial year i.e. during 2016-17 only. For implementation of the scheme, the Project Implementing Agencies (PIAs) have been shortlisted for project allocation as per laid down procedure. During 2016-17, the Ministry has targeted coverage of 70,000 minority school drop outs with an amount of Rs. 120 crore allocated at Revised Estimate (RE) stage. The process for project allocation to the PIAs has also been initiated. The details of various minority communities benefited and utilization of funds would be available only after the project implementation starts.
